

Disaster management training to home guards

4374. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the second Administrative Reforms Commission (ARC) recommended for giving training in disaster management and paramedical training to the Home Guards;

(b) if so, what is the present level of training given to them; and

(c) what steps are being taken to implement the recommendations of ARC?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) Various training programs i.e. Basic, Refresher, Advanced, Leadership Trainings for Home Guards are being conducted by States/Union Territories at District Training Centers/Central Training Institutes established by them. At Central level, various training programs for Home Guards relating to disaster/para-medical, etc. are conducted at National Civil Defence College, Nagpur.

(c) Home Guards in States/Union Territories are governed, employed and administered under the respective State Home Guards Acts and Rules. Accordingly all the States/UTs have been requested to consider the report of 2nd Administrative Reform Commission (ARC) titled "Crisis Management From Despair to Hope", for implementation. As per available information, 16 States/UTs have implemented the recommendations. It is for the State Government concerned to implement these recommendations.

Bomb blast outside Chinnaswamy stadium

4375. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether low intensity IEDs blasted outside the Chinnaswamy Stadium, Bangalore ahead of the IPL match on 17th April, 2010;

(b) if so, whether the Union Government has asked a detailed report of the incident from the State Government;

(c) if so, the details thereof; and

(d) the steps taken by the Union Government to direct State Governments to deal firmly with such terrorist acts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per available information on April, 17, 2010, two low intensity blasts took place near the perimeter

of the Chinnaswamy Stadium, Bangalore around one hour before an IPL cricket match, causing injuries to some security personnel and civilians. While the first blast took place the MG Road at a distance of approximately 100 meters from the Stadium, the second blast took place on the outer most well of the stadium near gate No. 12.

(b) and (c) The Government of Karnataka has sent a detailed report which inter alia contains details of measures taken to reinforce security, information on the investigation that has commenced including the criminal cases registered etc.

(d) The Central Government monitors and reviews the internal security situation including terrorists threats etc. in the country, Intelligence inputs are regularly shared with the State Governments/UT Administrations. Further, wherever necessary, advisories are also issued, to the State Governments/UT Administrations.

Legislation to avoid custodial deaths

4376. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of custodial deaths reported during the last three years;
- (b) the State-wise details thereof;
- (c) whether Government has any plans to introduce new legislation to avoid custodial deaths; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) The number of custodial deaths reported to the National Human Rights Commission during the last three years are as follows:

Year	Custodial deaths
2007-2008	2267
2008-2009	1943
2009-2010	1794

(b) The State-wise details are given in the Statement (See below).

(c) and (d) A Bill titled "The Prevention of Torture Bill, 2010" has been introduced in Lok Sabha on 26/4/2010. The Bill, inter alia, provides for punishment to those involved in the incident of torture and specifies the time limit for taking cognizance of the offence of torture. The bill would act as a deterrent for Public Servants from indulging in custodial deaths and abuse of power by police authorities.